GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.597 TO BE ANSWERED ON 27.04.2016

FOREIGN VISITS BY DIGNITARIES

597. SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI SUSHIL KUMAR SINGH:

SHRI DHARMENDRA YADAV:

SHRI RAVINDRA KUMAR PANDEY:

SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

SHRIMATI V. SATHYA BAMA:

SHRI NAGENDRA KUMAR PRADHAN:

SHRI ARJUN MEGHWAL:

ADV. NARENDRA KESHAV SAWAIKAR:

SHRI VISHNU DAYAL RAM:

DR. J. JAYAVARDHAN:

SHRI ANANDRAO ADSUL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of foreign trips undertaken by the President, Prime Minister of India and External Affairs Minister, country-wise along with the agreements signed, if any, areas identified for cooperation, discussions held and the expenditure incurred during the last three months and the status of implementation of these agreements;
- (b) the details of foreign dignitaries who visited India during the aforesaid period, country-wise along with the talks held, sectors decided for further cooperation and the treaties signed;
- (c) whether discussions have also been held on terrorism and other vital issues; and
- (d) if so, the details thereof and the reaction of various countries in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a), (c) & (d) Information has been compiled and placed at Annexure-A.
- (b), (c) & (d) Information has been compiled and placed at Annexure-B.

Annexure-A

Foreign Visits by Dignitaries

President's Visits

Country Visited	Expenditure	The details of foreign trips	Agreements sign	ned,	Whether	discussions	If so, the detail	s thereof and
	incurred	undertaken by the President,	if any		have also	been held on	the reaction	of various
		Prime Minister of India and	-		terrorism	and other	countries in this	s regard?
		External Affairs Minister,			vital issue	S		
		country-wise, areas identified						
		for cooperation, discussions						
		held and the expenditure						
		incurred during the last three						
		months and the status of						
		implementation of these						
		agreements						
		(a)				(c)	and (d)	
Visits of Hon'ble				N I	I L			
President during the								
last three months								

Prime Minister's Visits

Belgium,	30 th	GOI Missions	Prime Minister paid an official visit to	Yes; The two Prime Ministers
March,2016		abroad debit	Belgium on 30 March 2016. The Prime	at Brussels, expressed deep shock
		expenditure	Minister held bilateral discussions with	and anguish at the dastardly terrorist
		incurred to	his counterpart on a wide range of areas	attacks in Brussels and condemned
		relevant	of mutual interest on regional and	them in the strongest possible
		agencies	global issues. Cooperation in terrorism	terms. They reaffirmed their belief
		involved with	was identified as one of the priority	that no issue or cause can justify
		the visit. This	areas for future cooperation in addition	dreadful and indiscriminate acts of
		information is	to areas like port and maritime sectors,	violence against innocent people.
		being collected.	information technology, science and	They agreed to tackle the growing
			technology, renewable energy etc.	menace of terrorism; its root causes
				and manifestations through united

the international efforts by community. Underlining that terror cannot defeat freedom and liberty, the leaders reiterated the resolve to fight against such inhuman acts of terror. The 13th India-EU Summit took place in India-EU Summit. Yes, discussions on terrorism were 7 outcome documents were 30th Brussels on Brussels on 30 March, 2016 between issued/signed including 6 held between the Leaders. A Joint March, 2016 the Prime Minister and the President of Political Declarations and 1 **Declaration on Counter-terrorism** the European Council, Mr. Donald Tusk **Financial** was adopted by the Leaders which Contract and the President of the European calls for action to be taken against Agreement. The India-EU Commission, Mr. Jean-Claude Juncker. Joint Statement was issued all entities including States that The India- EU Summit was held after a after the Summit outlining the sponsor or support terrorism and gap of four years since the last Summit terrorist groups. Prime Minister shared perspectives was held in February, 2012. The leaders bilateral, regional and global underscored the need for a serious took stock of the bilateral cooperation issues. India - EU Agenda and comprehensive global strategy including political and security Action 2020, outlining the to counter the growing threat posed cooperation, trade and investment specific ways in which India terrorism and countries including India-EU BTIA and sectoral the EU commit to supporting terrorism and urged for cooperation in specific areas. They also strengthen cooperation in a conclusion of the long delayed discussed regional and global issues of wide range of areas in the next Comprehensive Convention interest. To mutual intensify five years was endorsed by the International Terrorism in the UN parliamentary exchanges and have and need for finalizing a definition leadership. The major areas of structured institutional engagements cooperation include; of 'terrorism'. early between the European and Indian finalization of the India-Parliaments the President of the **EURATOM** Civil Nuclear European Parliament expressed interest Cooperation Agreement; to visit India. information sharing between

		EUROPOL and Indian	
		agencies; setting up a EU	
		investment desk under 'Invest	
		India' to facilitate EU	
		investments; EU's partnership	
		in 'Make in India' and other	
		flagship development	
		initiatives; creating synergies	
		between 'Digital India' and	
		EU's 'Digital Single Market';	
		cooperating on B2B issues in	
		ICT, Start Ups, Internet	
		Governance, Cyber Security	
		and next generation 5G	
		communications; and	
		convening a high-level India-	
		EU Skills Seminar, etc. A	
		loan agreement for the first	
		tranche of € 200 million out	
		of total loan of € 450 million	
		for Lucknow Metro Rail	
		Project.	
Washington D.C.	During the Summit, the Prime Minister		
(USA)	underlined that Governments need to		
	catch up with the tools, the technologies		
March 31 –	and the methods being deployed by		
April 1, 2016	terrorists in contemporary times. He		
	asked the gathering to reflect on post-		
	2014 terror-related developments and		
	called for dropping the notion that		
	terrorism is someone else's problem. He		

proposed a reflection to ensure that the NSS legacy on nuclear security endures in the years ahead. Overall, the Prime Minister summarized that it is the time to maintain vigil on nuclear terrorism, not to lower the guard.

The continued priority India attaches to nuclear security domestically through measures such as strengthening the institutional framework, devoting resources for training people in nuclear security and reflecting international obligations in national actions, was emphasized. India's recent national actions, such as setting up of a counternuclear smuggling team and development of technology production of medical grade Mo-99 using LEU fuel, etc were also highlighted through the *National* Progress Report submitted to the NSS. The Prime Minister also announced India's second contribution of US\$ 1 million to the IAEA Nuclear Security Fund, starting of engagement with the IAEA on its International Physical Protection Advisory Service (IPPAS), hosting of a Global Initiative to Combat Nuclear Terrorism (GICNT) in 2017 and joining a trilateral initiative (IAEA INFCIRC/869) of the past NSS Chairs on strengthening nuclear security implementation. India also joined 3

NCC 'cift hashata' related to Contras of		
-		
_		Yes
I	concluded:	
of mutual interest were discussed.	1. Agreement on Labour Co-	In the joint statement, issued at the
	operation between the	conclusion of the visit, the two
	Ministry of External Affairs of	sides agreed to enhance cooperation
	the Republic of India and the	in counter-terrorism operations,
	Ministry of Labour of the	intelligence sharing and capacity-
	Kingdom of Saudi Arabia for	building and to strengthen
	Recruitment of General	cooperation in law enforcement,
	Category Workers	anti-money laundering, drug-
	2. MoU between Financial	trafficking and other transnational
	Intelligence Unit - India and	_
	_	
	Saudi Arabia	
	3. Technical Cooperation	
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	NSS 'gift baskets' related to Centres of Excellence, counter nuclear smuggling and NSS follow-up. Entire gamut of bilateral relations as well as regional and multilateral issues of mutual interest were discussed.	Excellence, counter nuclear smuggling and NSS follow-up. Entire gamut of bilateral relations as well as regional and multilateral issues of mutual interest were discussed. Following Agreements/MoUs concluded: 1. Agreement on Labour Cooperation between the Ministry of External Affairs of the Republic of India and the Ministry of Labour of the Kingdom of Saudi Arabia for Recruitment of General Category Workers 2. MoU between Financial Intelligence Unit - India and the Financial Intelligence Unit-Saudi Arabia

EAM's Visits

Palestine	GOI Missions	Palestinian assistance to secure early release of		
17 January 2016	abroad debit	39 Indians in captivity in Mosul was discussed.		
17 January 2010	expenditure	EAM reiterated our commitment for development		
	incurred to	assistance to Palestine.		
Isreal	relevant	Areas identified for cooperation were Education,		
17-18 January,	agencies	Cyber security, innovation, science and		
2016	involved with	technology to intensify bilateral cooperation.		
Bahrain	the visit. This		Agramont	Vas Manama dealaration was issued
	information is	1st India Arab League Ministerial Meeting Co-	Agreement on	Yes, Manama declaration was issued
23-24, January		chaired by Hon'ble EAM with 15 Foreign	transfer of sentenced	which included reference to
2016	being collected.	Ministers of Arab countries.	persons	international terrorism.
Sri Lanka	conected.	External Affairs Minister of India, Smt. Sushma	During the Joint	On the issue of counter terrorism,
5-6 February, 2016		Swaraj, led an inter-ministerial delegation to	Commission, MoU	noting the emerging regional and
		Colombo, Sri Lanka from February 5-6, 2016 to	on renovation of	international threats from extremist
		co-chair the 9 th India-Sri Lanka Joint Commission.	infrastructure in 27	groups, the Joint Commission
		The Joint Commission held after a gap of three	prioritised schools in	acknowledged the importance of
		years, reviewed the progress and developments in	Northern Province of	cooperation in counter terrorism and
		all spheres of bilateral relations. The discussions	Sri Lanka and MoU	both countries agreed to work
		agreed, inter alia, on early start to negotiations on	on construction of a	together in this area.
		the Economic and Technology Cooperation	surgical unit and	
		Agreement being led by the Commerce Ministries	supply of medical	
		on either side; to convene second Joint Working	equipment at the	
		Group on Tourism; a meeting between Civil	medical teaching	
		Aviation officials to discuss signing of the revised	hospital in	
		Air Services Agreement; to take forward	Batticaloa, Sri Lanka	
		cooperation on the Oil Tank Farms in	were signed. Tender	
		Trincomalee; to further cooperation in Renewable	Documents are being	
		Energy; expand cooperation in Railways sector;	finalized to take	
		progress on the Indian Housing Project; and Small	forward the signed	
		Development Projects (SDP); to hold the next	MoUs.	
		Joint Committee meeting on Science and		
		Technology; to further cooperation in space,		
		defence cooperation and counter-terrorism; to		

	encourage Parliamentary exchanges; and also
	discussed the fishermen issue and a visit by Sri
	Lankan Fisheries Minister to India.
Nepal	EAM visited to pay homage to late Mr. Sushil No agreements were
9 February, 2016	Koirala, former Prime Minister of Nepal & signed during the
	President of Nepali Congress. visit.
	The delegation also met PM of Nepal Mr. K.P.
	Sharma Oli and President Ms. Bidya Devi
	Bhandari.
Nepal	EAM visited Nepal from 16-18th March, 2016 to No agreements were
16-18 March, 2016	attend the 37th Session of the SAARC Council of signed during the
	Ministers at Pokhara. No Agreements relating to visit.
	SAARC was signed during the meeting. The
	following areas were identified for cooperation
	and discussions held among the SAARC Member
	States during the Ministerial meeting. :-
	i. Regional cooperation in a result-oriented and
	time-bound manner in important areas, including
	trade and finance; connectivity; energy; science
	and technology, poverty alleviation; agriculture
	and food security; environment; climate change;
	regional infrastructure, education and culture;
	health; fight against terrorism and drug
	trafficking; and social sectors.
	ii. Speeding up the process of effective
	implementation of the decisions taken at the
	Eighteenth SAARC Summit by taking concrete
	steps;
	iii. Taking effective measures to speed up the
	implementation of SAFTA in its true spirit;
	remove all non-tariff and para-tariff barriers and
	reduce the sensitive list further to promote trade
	under SAFTA;
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- iv. A regional cohesive effort to deal with the rising frequency and unpredictability of natural disasters and a mechanism in place to cope with disasters:
- v. Regional integration for a prosperous, harmonious and peaceful South Asia;
- vi. Formulating a regional position on issues of common interest and concern, including, effective follow up to the post-2015 development agenda.

vii. Early conclusion of SAARC Agreements/Ratification/Instruments of Acceptance, especially Agreement on Motor Vehicles for the Regulation of Passenger and Cargo Vehicular Traffic, SAARC Agreement on Railways and ratification of the SAARC Framework Agreement for Energy Cooperation (Electricity) on priority basis;

viii. Taking a collective response in combating the scourge of terrorism and menace of drugs and crimes.

The Council of Ministers recommended that the SAARC Disaster Management Centre (SDMC) will be located in New Delhi and Environment Centre will be merged with the existing Energy Centre located in Islamabad. The Council, inter alia, considered matters relating to SAARCFINANCE, SAARC Development Fund and recommendations made at their earlier informal meeting in New York on 30th September, 2015 and sector-specific SAARC Ministerial meetings held such as 5th Meeting of SAARC Health Ministers (New Delhi, 8th April,

	2015), Informal Meeting of SAARC Finance
	Ministers (Baku, Azerbaijan, 3rd May, 2015),
	4th Meeting of SAARC Ministers on Poverty
	Alleviation(Thimpu, 29th July 2015), 7th
	Meeting of SAARC Finance
	Ministers(Kathmandu, 20th August 2015). The
	Ministers also had to consider the
	recommendations made by the preceding meeting
	of Standing Committee at Pokhara. The dates for
	the next SAARC Summit(9-10 November, 2016)
	was finalised at the meeting.
	was manifed at the meeting.
	On the sidelines of the SAARC Meeting, EAM
	also had bilateral meetings with the Nepalese PM
	K.P. Sharma Oli and DPM & Foreign Minister
	Mr. Kamal Thapa. She also had a separate
	meeting with Mr. Sartaj Aziz, Advisor to
	Pakistani PM on National Security & Foreign
	Affairs. EAM also had bilateral meeting with
	Minister of Foreign Affairs of Maldives Hon.
Tohuan Inan	Dunya Maumoon.
Tehran, Iran	EAM visited Tehran, Iran on 16-17 April 2016 at
16-17 April, 2016	the invitation of her counterpart Dr. Javad Zarif,
	Minister of Foreign Affairs of Iran. In her
	discussions with Iranian dignitaries, EAM
	highlighted the long-standing civilizational ties
	between the two countries and stressed on
	expansion of all-round cooperation with Iran
	particularly in energy, connectivity, ports,
	infrastructure, trade and culture.
	India welcomed the outcome in cooperation
	in energy sector from the recent visit of Minister
	of State (IC) Petroleum and Natural Gas to Iran,
	including the exploration and development of

	Found D and nouticination of India in action		
	Farzad B and participation of India in setting up		
	fertilizer projects. The concerned companies have		
	been directed to complete their contractual		
	negotiations on Farzad B in a time bound		
	manner. Iranian side had earlier communicated		
	their gas pricing formula and welcomed Indian		
	investment in the Chabahar SEZ. The Iranian		
	side welcomed the prospects for participation of		
	India in railway projects, such as Chabahar-		
	Zahedan, which will enhance regional		
	connectivity.		
	In her meeting with the Iranian counterpart		
	global and regional situation particularly the		
	situation in Afghanistan and threats posed by all		
	forms of terrorism, and India-Iran cooperation to		
	counter it were discussed.		
Moscow	EAM visited Moscow from 17-19 April for the	A Joint	EAM stressed the need to craft an
17-19 April, 2016	14th Meeting of RIC Foreign Ministers on 18 th	Communiqué was	effective global strategy to counter
r , , , ,	April 2016. EAM discussed several issues of	issued, reflecting the	terrorism, including at the UN. EAM
	regional and global interest with the Foreign	common positions	had a productive exchange of views
	ministers of Russia and China.	held by all three	on the situation in the Middle East
		countries on a range	and stressed our commitment to
	EAM apprised her counterpart of India's positions	of issues.	support democratic, pluralistic and
	on various issues and the three Foreign ministers	or issues.	peaceful forces in order to restore
	agreed on the merit of coordinating positions.		stability in the region.
	agreed on the ment of coordinating positions.		The situation in Afghanistan
	On the issue of Security Council reforms, EAM		was also discussed and it was agreed
	once again urged both Russia and China to take		that it is important for the
	the lead in ensuring that the IGN process in the		international community to remain
	UN advances swiftly. An exchange of views on		engaged and support the Afghanistan
	various groupings, including BRICS, took place.		Government in its development and
	various groupings, including DNICS, took place.		reconciliation efforts and in
	ታ ታ ታ ታ		defeating terrorist forces.

Foreign Visits by Dignitaries

Foreign Dignitaries visited India

Foreign	the details of foreign dignitaries who visited India during the aforesaid period,	Whether	If so, the details thereof
Dignitaries	country-wise along with the talks held, sectors decided for further cooperation and the		and the reaction of various
visited India	treaties signed	have also been	countries in this regard?
during the last		held on	_
three months		terrorism and	
		other vital	
		issues	
	(b)		(c) & (d)
Syria	His Excellency Mr. Walid Al-Moualem, Deputy Prime Minister of the Syrian Arab	Yes. Syrian Do	eputy Prime Minister had
	Republic visited India from 11-14 January, 2016. He met EAM on 12 January, 2016	meeting	with National
	and discussed political and security situation in Syria; region and India-Syria bilateral	Security Adviser	on terrorism. Both sides
	relations, measures to fight terrorism and humanitarian assistance. No treaty signed.	-	ingness to cooperate in
			nformation and setting up of
			cooperation in fight against
			sides agreed that in this era
		of social media,	there was need to develop
			ve to fight radicalization
		through social m	edia.
France			
	French President Mr François Hollande visited India from 24-26 January, 2016. He	· ·	rorism was one of the major
	was the Chief Guest at the 67th Republic Day. This was his second State visit to India		during the bilateral talks
	since taking up office in 2012. He started his visit in Chandigarh, where he jointly		leaders. An India France
	with Prime Minister Shri Narendra Modi addressed the Indo-French CEOs' Forum	Joint State	
	and the two leaders witnessed signing of 16 agreements/MoUs, encompassing sectors		released by the two leaders
	like Sustainable Urban development & Smart cities, Renewable Energy, Education &	on 25 January, 2	016.
	Research etc. President Hollande and PM Modi jointly inaugurated the Interim	(T) I I' F	
	Secretariat of International Solar Alliance in Gurgaon. France committed 300 million		2 Joint Statement on Counter
	Euros for future ISA projects. 16 Agreements/MoUs were concluded in Delhi during	Terrorism unde	rlined India and France's

	President Hollande's visit, encompassing sectors such as defence, civil nuclear, space, railways, culture, food safety, public administration, science and technology including the MOU finalising the text of the Inter-Governmental agreement for purchase of 36 Rafale aircraft by India. The agreements signed are under implementation by respective line Ministries.	cooperation in countering terrorism and reiterated their unequivocal condemnation of terrorism and reaffirmed their determination to jointly combat this scourge.
Afghanistan	Dr. Abdullah Abdullah, Chief Executive of the Islamic Republic of Afghanistan visited India from January 31-February 4, 2016. During this visit, Dr. Abdullah met Prime Minister on February I and held discussions on bilateral, regional and global issues of mutual interest including the security situation and peace and reconciliation in Afghanistan. EAM and NSA called on H.E. Dr. Abdullah, on February I & 4, respectively. An Agreement on Exemption from Visa Requirement for Holders of Diplomatic Passports was signed between India and Afghanistan during Dr. Abdullah's visit.	
Abu Dhabi, UAE	His Highness Sheikh Mohammed bin Zayed Al Nahyan, Crown Prince of Abu Dhabi, UAE visited India from 10-12 February, 2016. Bilateral, regional and multilateral issues of mutual interest were discussed. Nine Agreements/MoUs concluded including: i)MoU on Technical Cooperation in Cyber Space and Combating Cyber Crime between the Ministry of Interior of the United Arab Emirates and the Ministry of Home Affairs of the Republic of India; ii)MoU on Establishing a Framework for Facilitating the Participation of U.A.E institutional investors in Infrastructure Investments in India between the Government of the Republic of India and the Government of the United Arab Emirates; iii) General Framework Agreement on Renewable Energy Cooperation; iv)MoU between Indian Space Research Organisation (ISRO) and the United Arab Emirates Space Agency on Cooperation in the Exploration and use of Outer Space for Peaceful Purposes; v)MoU for bilateral cooperation between Insurance Regulatory Authority of India (IRDA) and the Insurance Authority of UAE; vi)Executive Programme for Cultural Cooperation (EPCC) between India and UAE; vii)Letter of Intent between the Ministry of Skill Development and Entrepreneurship (MSDE), The Government of India, and The National Qualifications Authority (NQA), Government of UAE on Cooperation for skill development and recognition of qualifications;	Yes, The two sides issued a joint statement condemning extremism and terrorism in all of their forms and manifestations, irrespective of who the perpetrators are and of their motivations.

	viii)MoU between Dubai Economic Council (DEC) and Export-Import bank of India; ix)MoU on Indian Rupee (INR)/UAE Dirham (AED) Bilateral Currency Swap Arrangement between Reserve Bank of India and Central Bank of the United Arab Emirates.	
Sweden	Swedish Prime Minister Mr. Stefan Löfven visited India from February 12-14 for the 'Make in India' Week in Mumbai. During the visit, he met PM for bilateral discussion. A Joint Statement was issued after the meeting which, inter alia, identified defence, infrastructure, urban development, education, S&T, environment, health and space sectors for further cooperation. A Memorandum of Understanding for cooperation in Railways was signed.	Discussions between the two Prime Ministers also covered terrorism. According to the Joint Statement issued after the visit, "The two prime ministers recognized the common interest in preventing and countering terrorism and violent extremism and the benefits of a closer dialogue and mutual exchange of information and good practices. They looked forward to an exchange of visits of their respective Special Envoys, with a view to explore agency level cooperation, capacity building, countering violent extremism experience sharing, and cooperation in developing an international framework against terrorism including elaborating and finalizing a Comprehensive Convention on International Terrorism". There was no reaction from any other countries in this regard.
Poland	Prof. Piotr Glinski, First Deputy Prime Minister of Poland visited India February 12, 2016 to participate in the Make in India Week. He called on Prime Minister and met Finance Minister, Commerce Minister, Coal and Steel Minister, Minister of Food Processing, as also Chief Ministers of Maharashtra and Haryana.	<i>g</i>
Finland	Prime Minister of Finland Mr. Juha Sipila visited Mumbai on13-14 th February, 2016 on the occasion of "Make in India" event. The areas identified for bilateral cooperation are Information Technology, Telecommunications Technology, Renewable Energy (Solar Power, Bio-energy), Waste Management, Electronics, Medical Equipment, Research and Development, Secondary and Technical Education.	Yes. A Joint statement was issued covering these items.

Austria	Mr Sebastian Kurz, Federal Minister of Europe, Integration and Foreign Affairs of	
	Republic of Austria visited India from 16-19 February, 2016. He was accompanied	
	by H.E. Mr Karlheinz Kopf, Second President of the National Council of Austria,	
	H.E. Dr. Christoph Leitl, President of the Federal Economic Chamber of Austria, and	
	a large business delegation of about 70 Austrian companies. During the visit,	
	delegation level talks were held between the two sides on 16 February, with the	
	Indian side led by EAM. The delegation led by Foreign Minister Kurz also called on	
	Minister for Women and Child Development and Minister for Renewable Energy and	
	the Minister of Parliamentary Affairs, Urban Development & Housing	
Myanmar	Mr. U Wanna Maung Lwin, Foreign Minister of, Myanmar visited India on Feb 17-20,	
	2016	
	to attend Delhi Dialogue- VIII	
Nepal	Mr. K.P. Sharma Oli, Prime Minister of Nepal visited India from 19 to 24 th February,	
•	2016. Mr. K.P Sharma Oli had a bilateral meeting with PM Shri Narendra Modi	
	wherein they reviewed the entire gamut of bilateral relations. Both sides also held	
	delegation-level talks. Several MoUs/Letters of Exchange were signed which are	
	mentioned below:	
	1. MoU on utilization of US\$ 250 million Grant component of GOI's Assistance	
	package for Post-earthquake reconstruction assistance - Four sectors, i.e., housing,	
	health, education and cultural heritage have been identified. In housing, US\$ 100	
	million would be utilized for construction of 50,000 houses in 14 severely earthquake	
	affected districts. US\$ 50 million each would be utilized in health, education and	
	cultural heritage sectors in 31 earthquake affected districts of Nepal.	
	2. MoU on strengthening of road infrastructure in the Terai area of Nepal - This MoU	
	will enable speedy implementation of remaining work on 17 Roads in Package 2, 3, 4,	
	5 and 6 of the Terai Road Phase-I project, totalling 518 kms. Two roads in Package 1	
	totalling 87 kms have already been completed.	
	3. MoU between Nepal Academy of Music and Drama and Sangeet Natak Academy -	
	This MoU aims to enhance relations between India and Nepal in the field of	
	performing arts through exchanges of experts, exponents, dancers, scholars and	
	intellectuals.	
	4. Letters of Exchange on Transit Routes: (i) Transit between Nepal and Bangladesh	
	through Kakarbitta-Banglabandha corridor (ii) Operationalization of Vishakhapatnam	
	Port - i) This Exchange of Letters between India and Nepal would result in	
	1011 1/ 11115 Exchange of Letters between muta and repair would result in	

simplification of modalities for traffic of goods between Nepal and Bangladesh while transiting through India, through the Kakarbhitta (Nepal) and Banglabandha (Bangladesh) corridor. ii) This Exchange of Letters would provide for transit facilities for Nepal through the Vishakhapatnam port.

- 5. Letters of Exchange on Rail Transport: (i) Rail transport to/from Vishakhapatnam (ii) Rail transit facility through Singhabad for Nepal's Trade with and through Bangladesh (i) This Exchange of Letters would allow for rail transport to and from Vishakhapatnam to Nepal. (ii) This Exchange of Letters would help operationalize rail transit facility through Singabad in India for Nepal's trade with and through Bangladesh.
- 6. <u>Inauguration of Muzaffarpur-Dhalkebar transmission line [Initial supply of 80 MW, to be augmented to 200 MW by October 2016 and 600 MW by December 2017]</u> The Nepal portion of the 400 KV Muzaffarpur-Dhalkebar transmission line is being implemented by GoN, under an LoC of US\$ 13.5 million. 80 MW power would flow immediately through this line, with an initial charge of 132 KV. Thereafter, it will be augmented to 200 MW in October 2016 at 220 KV, and then to 600 MW by December 2017 at 400 KV.
- 7. Establishment of Eminent Persons Group At the third meeting of the India—Nepal Joint Commission held at Kathmandu in July 2014, it was decided to establish an Eminent Persons Group (EPG). The EPG comprises eight members with each country nominating four members, preferably a parliamentarian, a lawyer, an economist and a civil society activist. The EPG has now been constituted. Its mandate would be to comprehensively review bilateral relations and recommend measures including institutional frameworks to further enhance bilateral ties.

The two Prime Ministers jointly inaugurated the Dhalkebar (Nepal)-Muzaffarpur (India) cross-border power transmission line, through which India is currently supplying 80 MW of electricity to Nepal.

Mr. Oli paid courtesy calls on President Shri Pranab Mukherjee and Vice President Shri Hamid Ansari. EAM Smt. Sushma Swaraj, Home Minsiter Shri Rajnath Singh, Finance Minister Shri Arun Jaitley, Minister of State for Power Shri Piyush Goyal and National Security Adviser Shri Ajit Doval called on the Prime Minister of Nepal. The Prime Minister of Nepal visited the Tehri hydroelectric project as well as Bhuj and Mumbai.

Bangladesh	Mr. Abul Hassan Mahmood Ali, Hon'ble Forign Minister of BD visited India on 01-03 March 2016 to attend 'The Raisina Dialogue' organized by MEA and observer research foundation	
Suriname	The Vice President of Suriname, Mr Ashwin Adhin along with a five-member delegation, was in New Delhi from 9-13 March to participate in the World Cultural Festival organized by the Art of Living Foundation. He also paid a courtesy call on the Prime Minister of India.	
Nepal	Deputy Prime Minister & Minister of Foreign Affairs of Nepal Mr. Kamal Thapa visited India on 11-12 March, 2016 to attend the World Culture Festival organized by the Art of Living Foundation in New Delhi.	
Mexico	The Foreign Minister of the Government of Mexico, H.E. Ms Claudia Ruiz Massieu Salinas, visited India on 11-13 March 2016 and had a substantive bilateral meeting with Smt. Sushma Swaraj, Hon. External Affairs Minister of India. During their meeting, the External Affairs Minister and the Mexican Foreign Minister undertook a comprehensive review of the entire gamut of bilateral relations including political, commercial & trade, financial, technical and other areas to further broaden and strengthen cooperation. The Ministers expressed satisfaction at the progress in bilateral relations and agreed to exchange high level visits in the near future. They also discussed important regional and international issues of mutual interest. The Foreign Minister of Mexico also paid a courtesy call on the Prime Minister of India. No agreements/MoUs were signed during the visit.	
Timor Leste	Mr. Hernani Filomena Coelho Da Siliva, Minister of Foreign Affairs and Cooperation of Timor Leste visited India from 27-29 March, 2016. The visit was at the invitation of EAM. EAM received the Foreign Minister of Timor Leste on 28 March 2016 and a detailed discussion on several bilateral, regional and multilateral issues of mutual interest were held between both the leaders. Discussion on investment opportunities in the field of Health, Oil, Agricultural and Tourism sectors were held. Mr. Henani also met with Minister of State for External Affairs and Minister of Health and Family Welfare during the Visit. No MoU/Agreement was signed during the visit.	
Iceland	The Foreign Minister of Iceland visited India in the first week of April 2016. He held discussions with External Affairs Minister on bilateral issues as well as important regional and multilateral issues of mutual interest. Discussions were also held for	The joint statement issued during the visit of Foreign Minister of Iceland states that the two Ministers condemned terrorism in all

	cooperation, inter-alia, in the areas of renewable energy, particularly, geo thermal energy, terrorism, start-ups and extended trade relations. No Treaty was signed during the visit.	forms and manifestations that constitutes one of the most serious threats to international peace and security. They reaffirmed that any acts of terrorism are criminal and unjustifiable regardless of their motivations, whenever and by whomsoever committed. In this context, they called for an early adoption of the Comprehensive Convention on International Terrorism.
Maldives	H.E. Abdulla Yameen Abdul Gayoom paid an official visit on April 10-11, 2016 to New Delhi. During the visit, President of Maldives held delegation level talks with the Prime Minister, called on Rashtrapatiji and met External Affairs Minister. Bilateral relations as well as regional and global issues of mutual concern were reviewed. Discussions were held on the future direction of the India-Maldives relationship across areas of mutual interest such as closer economic & commercial cooperation, enhancing development, promoting cooperation in education, tourism, culture, space collaboration, renewable energy, defence & security matters, including counter-terrorism, and strengthening people to people contacts. The visit highlighted the importance of India's role as net security provider in the Indian Ocean region and advanced India's "neighbourhood first" policy. The following Agreements on cooperation between the Government of India and the Government of the Republic of Maldives were signed during the visit: i.Agreement for Avoidance of Double Taxation on Income derived from International Air Transport ii.Agreement for Exchange of Information with respect to Taxes iii.Bilateral agreement related to Orbit Frequency Coordination of "South Asia Satellite" proposed at 48° E. iv.MoU for cooperation in the area of conservation and restoration of ancient mosques and joint research and exploratory surveys in Maldives v.MoU on cooperation in the field of Tourism vi.Action Plan for Defence Cooperation	Both sides reiterated their commitment to coordinate efforts to counter-terrorism and radicalization and enhance cooperation in counter-terrorism operations, intelligence sharing and capacity building.
